

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 09.12.2020 at 02.30 P.M. THROUGH
VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN, MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/156/2020
NAME OF THE PETITIONER(S) : Black Bum Fuels Pvt Ltd
NAME OF THE RESPONDENT(S) : Coastal Energen Private Ltd
UNDER SECTION : Sec.9 Rule 6 of IBC

ORDER

Ms. Anbarasi Rajendran, Advocate for the Petitioner and Mr. Anant Merathia, Advocate for the Respondent are present through Video Conferencing Platform.

Ld. Advocate for the Petitioner seeks for withdrawal of the Petition and the Ld. Advocate for the Respondent has no objection to the request of the Petitioner.

Taking into consideration the said representation as well as Rule 8 of I&B (AAA), Rules, 2016, this Petition stands **dismissed as withdrawn**. File to records.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS